

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2145
ANSWERED ON:07.12.2011
ELIGIBILITY CRITERIA FOR RECRUITMENT
Rajesh Shri M. B.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Department of Posts has specified any fresh eligibility criteria for the posts of Postal Assistants and Sorting Assistants;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Department has specifically excluded vocational streams from the recruitment process;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government proposes to amend the eligibility criteria to include vocational streams; and
- (f) if so, the details thereof and the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) Yes Madam.
- (b) The educational criteria and other qualifications required for direct recruits are:
 - (i) 10+2 standard or 12th class pass with at least 60% marks, from recognized University/Board of School Education/Board of Secondary Education with English as a compulsory subject (excluding vocational streams), 55% for other Backward Classes and 45% for Scheduled Caste/Scheduled Tribes.
 - (ii) Should have studied local language of the State or Union Territory of the concerned Postal Circle or Hindi as a subject at least in Matriculation or equivalent. Earlier "Scheme of Examination" for direct recruitment provided for, shortlisting of the candidates to the extent of 10 times of the reported vacancies, based on the marks obtained by them in 10+2 standard or 12th class. As per the amended Recruitment Rules, all candidates having the prescribed educational qualification and are otherwise found eligible would be called for appearing in the examination. Apart from it, the candidates who had studied Hindi up to Matriculation have also been made eligible. The said amendments in the Recruitment Rules have been done to widen the field of selection.
- (c) The provisions of the earlier Recruitment Rules in this regard have been retained.
- (d) Not applicable in view of reply to (c).
- (e) No Madam.
- (f) Does not arise in view of reply to (e) above.